

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI RAVICHANDRAN RAMASAMY  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/240/KOB/2024 IN IA(IBC)/217/KOB/2022 in IBA/37/KOB/2020
SECTION	SEC. 60(5) (C) IBC.
NAME OF PARTIES	EVM AUTO KRAFT INDIA PRIVATE LIMITED V/S SECRETARY, MARADU MUNICIPALITY AND ANOTHER.
PETITIONERS ADVOCATE/ PROFESSIONAL	SANKAR P PANICKER.
RESPONDENTS ADVOCATE/ PROFESSIONAL	AC VENUGOPAL, JOHN VADASSERY

**24th JULY 2024**

## O R D E R

### **IA(IBC)/240/KOB/2024 IN IA(IBC)/217/KOB/2022 in IBA/37/KOB/2020**

Learned Counsel, Mr. Sankar Panickar appears on behalf of the Applicant through virtual mode. Learned authorised representative, Mr. John Vadassery appears through virtual mode on behalf of Respondent No. 1. Learned Counsel, Mr. A C Venugopal on behalf of the Liquidator (Respondent No. 2) through virtual mode.

Reply filed by R1 & R2 is on record. Counsel for the Applicant seeks time to file Rejoinder. Time granted, let the same be filed within a period of 5 days. Copy of the same shall be served on the other side.

List this matter for further consideration on **31.07.2024**.

**Sd /-**

**RAVICHANDRAN RAMASAMY  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**